COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 40 of 2016 &
IA No. 444 of 2016

Dated: 20th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Jsons Foundary Pvt. Ltd. **…Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s)	:	Mr. Anand K.Ganesan
Counsel for the Respondent(s)	:	Mr. Buddy A.Ranganadhan Mr. D.V.Raghu Vamsy for R-1 Ms. Nikita Chaukse for R-2

ORDER

List the matter on ***12.12.2016***.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt